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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 77/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Hindpraksh Tradelink Pvt Ltd.

Ahmedabad Chemicals Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 SWATT SOPARKAR

ABVOCATE

APPLICANTS

Sudt

2. BANDISH SOPARKAR

ADVOCATE

APPLICANTS

BESTARION

ORDER

Learned Advocate Mrs. Swati Soparkar with Learned Advocate Mr. Bandish Soparkar present for Applicants.

Learned Counsel for Applicants requested time to file list of creditors of transferor company along with Chartered Accountant certificate.

List the matter on 21.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.